

(1896) 07 AHC CK 0010**Allahabad High Court****Case No:** None

Dalu Malwahi

APPELLANT

Vs

Palakdhari Singh

RESPONDENT

Date of Decision: July 18, 1896

Citation: (1896) ILR (All) 479

Hon'ble Judges: John Edge, J; Blennerhassett, J

Bench: Division Bench

Final Decision: Dismissed

Judgement

John Edge, Kt., C.J. and Blennerhassett, J.

The principle of the decision in *Dan Bahadur Singh v. Anandi Prasad* supra, p. 435, governs this case. It is supported by the decisions of the Bombay High Court in *Ganesh Shivram v. Abdulla Beg* I.L.R.8 Bom. 538; *Davlatsing v. Pandu* ILR 9 Bom. 176; *Vishnu Vishwanath v. Hur Patel* ILR 12 Bom. 499; and *Swamirao Narayan Deshpande v. Kashinath Krishna Matalik Desai* ILR 15 Bom. 419. We dismiss this appeal with costs.